

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1707**  
**TO BE ANSWERED ON 13.12.2021**

**SCHEMES FOR MSMEs**

1707. SHRI SANJAY RAUT:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that many schemes for Micro, Small & Medium Enterprises (MSMEs) like Start up India, MSMEs Samadhan, no or low interest loans, Make in India, Aatmanirbhar Bharat, etc. which were meant to help them tide over COVID-19 crisis could not have helped wisely;
- (b) if so, the details thereof and Government's response thereto; and
- (c) the details of steps taken or proposed to be taken by Government to help MSMEs sector, which are facing many challenges/ hurdles due to COVID-19 situations in the country?

**ANSWER**

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI NARAYAN RANE)

(a) to (c): Many initiatives have been taken to help Micro, Small & Medium Enterprises to tide over COVID-19 crisis. The details of the recent steps taken by Government to help MSMEs under the Aatma Nirbhar Bharat Abhiyan are:

- i. Rs. 20,000 crore Subordinate Debt for MSMEs.
- ii. Rs.3 lakh crores Collateral free Automatic Loans for business, including MSMEs {The existing overall guarantee limit under Emergency Credit Line Guarantee Scheme (ECLGS) has been enhanced from Rs.3 lakh crore to Rs. 4.5 lakh cr.}.
- iii. Rs. 50,000 crore equity infusion through Self Reliant India Fund
- iv. New revised criteria of classification of MSMEs.
- v. New registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- vi. No global tenders for procurement up to Rs. 200 crores.

An Online Portal "Champions" has been launched on 01.06.2020 by Hon'ble Prime Minister. This covers many aspects of e-governance including redressal of grievances and handholding of MSMEs.

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